

ORISSA HIGH COURT

FILING REPORT AS ON :11/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0001181/2021	JAGATRAM KISHAN @ JAGATRAM KISSAN @ PRADHUMN VS STATE OF ODISHA	PRADHUMNAR BUDHIA VS	HEMGIR /130 /2020 () //
2	BLAPL/0001182/2021	FIROZ QURESHI @ KURESI VS STATE OF ODISHA	JAGABANDHU SAHU VS	BUDEN /126 /2020 () //
3	BLAPL/0001183/2021	JITU @ JITENDRA MALLICK VS STATE OF ODISHA	MANAS RANJAN DHAL VS	JENAPUR /353 /2020 () //
4	BLAPL/0001184/2021	RANJITA DIGAL @ RANJIT DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	DARINGBADI /146 /2020 () //
5	BLAPL/0001185/2021	CHANDRA KHAIRA @ CHANDRA KHORA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	DABUGAM /119 /2020 () //
6	BLAPL/0001186/2021	CHANDRA KHAIRA @ CHANDRA KHORA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	DABUGAM /106 /2020 () //
7	BLAPL/0001187/2021	ZAHIR KHAN VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	NIALI /300 /2020 () //
8	BLAPL/0001188/2021	SHYAMSUNDAR BISWAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	POTTANGI /109 /2020 () //
9	BLAPL/0001189/2021	SUBAL MALLICK @ BABULA MALLICK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI SADAR /3 /2021 () //
10	BLAPL/0001190/2021	BIR BIKRAM @ BISMILA HANSDAH VS STATE OF ODISHA	MANOJ KUMAR MOHANTY (2) VS	UDALA /169 /2018 () //
11	BLAPL/0001191/2021	RANJIT JENA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	BIRIDI PS /136 /2020 () //

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12	BLAPL/0001192/2021	AMIT KUMAR VS STATE OF ODISHA	DEVASHIS PANDA VS	BOIPARIGUDA /180 /2019 () //
13	BLAPL/0001193/2021	LALU PRASAD JAYSINGH @ BABUA VS STATE OF ODISHA	DEVASHIS PANDA VS	BARAMBA /168 /2020 () //
14	BLAPL/0001194/2021	ASHISH @ ASHOK KUMAR NAYAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	K.NUAGOAN /40 /2020 () //
15	BLAPL/0001195/2021	MUKESH PRADHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /173 /2020 () //
16	BLAPL/0001196/2021	ABHIMANYU MUNDA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	KEONJHAR TOWN /160 /2019 () //
17	BLAPL/0001197/2021	RAJENDRA KAKODIYA @RAJENDRA KAKODIYA VS STATE OF ODISHA	M.M.SWAIN VS	MUNIGUDA /131 /2020 () //
18	BLAPL/0001198/2021	PRADEEP KUMAR SINGH VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	BERHAMPUR TOWN /98 /2016 PRESIDING OFFICER,OPID,BERHAMPUR(Ganjam) GR/0000002/2016
19	BLAPL/0001199/2021	PRADEEP KUMAR SINGH VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	BERHAMPUR TOWN /108 /2016 PRESIDING OFFICER,OPID,BERHAMPUR(Ganjam) GR/0000006/2016
20	BLAPL/0001200/2021	DAMA @ GAJINDRA SUNA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/166 /2020 () //
21	BLAPL/0001201/2021	PRADEEP KUMAR SINGH VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	BERHAMPUR TOWN /107 /2014 PRESIDING OFFICER,OPID,BERHAMPUR(Ganjam) GR/0000908/2014
22	BLAPL/0001202/2021	MAGUNI JUANGA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	TELKOI /96 /2019 () //
23	BLAPL/0001203/2021	PRADEEP KUMAR SINGH	JITENDRA SAMANTARAY	BERHAMPUR TOWN /109 /2016

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		VS STATE OF ODISHA	VS	PRESIDING OFFICER, OPID, BERHAMPUR (Ganjam)
24	BLAPL/0001204/2021	JHINKA @ GANESWAR SAHU	DURLLABHA RANJAN MISHRA	GR/0000004/2016 THAKURGARH /30 /2021
		VS STATE OF ODISHA	VS	() //
25	BLAPL/0001205/2021	SANJAY MALLIK @ JENA	MAHIMANANDA SWAIN	JAJPUR TOWN /204 /2020
		VS STATE OF ODISHA	VS	() //
26	BLAPL/0001206/2021	GHANASHYAM PATRA @ GHANA	RAJENDRA NARAYAN ROUT	KEONJHAR SADAR /93 /2017
		VS STATE OF ODISHA	VS	() //
27	BLAPL/0001207/2021	NIRANJAN KARUA	RADHARAMAN DAS NAYAK	KEONJHAR TOWN /219 /2020
		VS STATE OF ODISHA	VS	() //
28	BLAPL/0001208/2021	KAMBUNATH JAGAT	J.N.PANDA	JAIPATNA /364 /2020
		VS STATE OF ODISHA	VS	() //
29	BLAPL/0001209/2021	SANJEEV KUMAR SINGH	BASUDEV PUJARI	/ /0
		VS UNION OF INDIA	VS	() //
30	BLAPL/0001210/2021	CHINTAMANI DHARUA	SMRUTI RANJAN MOHAPATRA	KOMNA PS /182 /2020
		VS STATE OF ODISHA	VS	() //
31	BLAPL/0001211/2021	GOBINDA MAHARANA	ACHYUTANANDA PATTANAİK	RANPUR /142 /2020
		VS STATE OF ODISHA	VS	() //
32	BLAPL/0001212/2021	SUBHAM AGARWALL @ AGRAWAL	RAJESH KUMAR MAHAPATRA	ANGUL SADAR PS /44 /2021
		VS STATE OF ODISHA	VS	() //
33	CMP/0000077/2021	DILLIP KUMAR BEHERA @ DILLIP BEHERA	BIPIN KUMAR NAYAK	//
		VS KELUNI BEHERA	VS	() //
34	CONTC/0001022/2021	BHUMISUTA PADHAN	B.N.PARIDA	//
		VS	VS	()

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35	CONTC/0001023/2021	SATYABRATA SAHU PRATIMA MAHARANA VS	B.N.PARIDA VS	// // 0
36	CONTC/0001024/2021	SATYABRATA SAHU SOVALIN PRADHAN VS	ADV VS	// // 0
37	CONTC/0001025/2021	DHARANIKANTA JHA SOUMYAKANTA PATRA VS	ADV VS	// // 0
38	CONTC/0001026/2021	DHARANIKANTA JHA ANIL DAS VS	ADV VS	// // 0
39	CONTC/0001027/2021	DHARANIKANTA JHA SANTOSH KUMAR TIWARI VS	SRIDHAR RATH VS	// // 0
40	CONTC/0001028/2021	A.P.MAHESWARI GOBINDA CHANDRA SETHI VS	INDRAMANI SAHOO VS	// // 0
41	CONTC/0001029/2021	RANJANA CHOPRA RABINARAYAN MOHANTY VS	SAROJ KUMAR PADHY VS	// // 0
42	CONTC/0001030/2021	MANOJ RANJAN NANDA SACHIDANANDA SAHU VS	SAROJ KUMAR PADHY VS	// // 0
43	CONTC/0001031/2021	MANOJ RANJAN NANDA BANSIDHAR BHANJA VS	SAROJ KUMAR PADHY VS	// // 0
44	CONTC/0001032/2021	MANOJ RANJAN NANDA ARJUN MOHAN BEHERA VS	SAROJ KUMAR PADHY VS	// // 0
45	CONTC/0001033/2021	MANOJ RANJAN NANDA TRIPURARY DEHURY VS	SAROJ KUMAR PADHY VS	// // 0
		MANOJ RANJAN NANDA		//

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46	CONTC/0001034/2021	RONY DAS VS S.S.MISHRA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
47	CONTC/0001035/2021	PRAMOD KUMAR NAYAK VS PRADEEP KUMAR JENA	ADV VS	// 0 //
48	CONTC/0001036/2021	BHAGABAN GHADEI VS SATYABRATA SAHU	ADV VS	// 0 //
49	CONTC/0001037/2021	CH.KASTURI BHAI VS SATYABRATA SAHOO	ADV VS	// 0 //
50	CONTC/0001038/2021	SHUBADE KARUAN VS RAJENDRA KUMAR PATTANAİK	ADV VS	// 0 //
51	CONTC/0001039/2021	SATYABHAMA CHINDA VS RAJENDRA KUMAR PATTANAİK	ADV VS	// 0 //
52	CRLA/0000089/2021	SK. MD. ABBAS@ PUTUKU @ SK. PUTUKU VS STATE OF ODISHA	TARAPRASAD MOHAPATRA VS	MURUDA /19 /2021 0 //
53	CRLA/0000090/2021	CHHUTUN @ SRIPATI KAMAR VS STATE OF ODISHA	SOU MYA RANJAN DAS VS	BRAHMANITARANG /124 /2020 0 //
54	CRLMA/0000044/2021	BIRENDRA YADAV @ VIRENDRA KUMAR YADAV VS STATE OF ODISHA	ADV. VS	//0 0 //
55	CRLMA/0000045/2021	DAMBARUDHAR PUJHARI@DAMBARU PUJHARI VS STATE OF ODISHA	SRI RUTU RANJAN MOHAPATRA VS	//0 0 //
56	CRLMC/0000240/2021	SUKA @ SUKANTA BARIK VS STATE OF ODISHA	RANJAN KUMAR PRADHAN VS	KUMBHARAPARA /314 /2009 0 //
57	CRLMC/0000241/2021	MATHURI PARIDA @ JITENDRA PARIDA	CHITTA RANJAN DASH	AIR FIELD P.S. /196 /2020

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		VS	VS	()
		STATE OF ODISHA		//
58	CRLMC/0000242/2021	CHAKRADHAR BEHERA	DR. BESURA DAS	ANGUL TOWN /65 /2020
		VS	VS	()
		STATE OF ODISHA		//
59	CRLMC/0000243/2021	DHABLESWAR SAHU	ALOK KUMAR PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
60	CRLMP/0000285/2021	LAXMIDHAR BISWAL	KSHIROD KUMAR ROUT	/ /0
		VS	VS	()
		STATE OF ODISHA		//
61	CRLMP/0000286/2021	RADHAKANTA SAHU	DILIP KUMAR SAHU	/ /0
		VS	VS	()
		STATE OF ODISHA		//
62	CRLMP/0000287/2021	SWARUPA MANJARI GIRI	AMULYA RATNA PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
63	CRLMP/0000288/2021	AKSHYA ROUT	PRAMODA KUMAR MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
64	CRLMP/0000289/2021	ARCHANA MUDULI	Braja Mohan Sarangi	/ /0
		VS	VS	()
		SUPERINTENDENT OF POLICE,BBSR		//
65	FAO/0000026/2021	THE DIVISIONAL MANAGER, M/S. NEW INDIAN ASSURANCE CO. LTD.	ANANTA CHANDRA DAS	/ /
		VS	VS	()
		CHINA MARIYAMMA		//
66	FAO/0000027/2021	SUSAMA SAHU @ SUSAMA SAHOO	DHANANJAYA MUND	/ /
		VS	VS	()
		UNION OF INDIA		//
67	FAO/0000028/2021	SANGEETA SUNA	DHANANJAYA MUND	/ /
		VS	VS	()
		UNION OF INDIA		//
68	MACA/0000079/2021	ORIENTAL INSURANCE CO. LTD.	PRASANTA KUMAR MAHALI	/ /
		VS	VS	()

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69	MACA/0000080/2021	BHABANI SANKAR PANDA ORIENTAL INSURANCE CO. LTD. VS JANAKI MISHRA	PRASANTA KUMAR MAHALI VS	// // 0 //
70	MACA/0000081/2021	DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD. VS SASMITA NAYAK	NEELKANTHA MOHANTY VS	// 0 //
71	MACA/0000082/2021	NATIONAL INSURANCE COMPANY LTD. VS SUBASH CHANDRA BEURA @ BEHERA	MRINALINI PADHI VS	// 0 //
72	RVWPET/0000039/2021	DR.NATABAR SATAPTHY VS UNION OF INDIA	BIRAJA MOHAPATRA VS	// 0 //
73	TRP(C)/0000045/2021	SUBEDITA SAHU VS ASHISHA KUMAR SAHU	BHABANI SHANKAR RAYAGURU VS	// 0 //
74	WA/0000154/2021	KAMAL KUMAR AGRAWAL VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
75	WA/0000155/2021	BIRAJA SANKAR MAHANTA VS STATE OF ODISHA	ASISH KUMAR RAY VS	// 0 //
76	WA/0000156/2021	NIRUPAMA ROUT VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	// 0 //
77	WP(C)/0005572/2021	RUPSINGH MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
78	WP(C)/0005573/2021	JAGADISH MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
79	WP(C)/0005574/2021	KAPILA MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //

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80	WP(C)/0005575/2021	KURUPATI DURIA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
81	WP(C)/0005576/2021	BRAJAMOHAN MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
82	WP(C)/0005577/2021	KUMAR MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
83	WP(C)/0005578/2021	GHANASHYAM MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
84	WP(C)/0005579/2021	KAMAL PATEL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
85	WP(C)/0005580/2021	SANADHAR MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
86	WP(C)/0005581/2021	JADUMANI PATEL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
87	WP(C)/0005582/2021	NAKULA PATEL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
88	WP(C)/0005583/2021	KALPANA MOHAPATRA VS STATE OF ODISHA	SUMANTA KUMAR NAYAK VS	// 0 //
89	WP(C)/0005584/2021	TULARAM ADBONG VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
90	WP(C)/0005585/2021	MOHAN PATEL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
91	WP(C)/0005586/2021	BIJAYA KUMAR ROUT	ARUN KUMAR PATRA	//

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		VS	VS	0
		STATE OF ODISHA		//
92	WP(C)/0005587/2021	JUGESWAR MAJHI	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
93	WP(C)/0005588/2021	JAGANNATH MAJHI	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
94	WP(C)/0005589/2021	KULADHAR PATEL	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
95	WP(C)/0005590/2021	SABYASACHI SAHU	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
96	WP(C)/0005591/2021	JYOTSNARANI SEJPADA	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
97	WP(C)/0005592/2021	RITU JHA	ANSHUMAN NAYAK	//
		VS	VS	0
		DIRECTORATE GENERAL OF CIVIL AVIATION,		//
98	WP(C)/0005593/2021	BANSIDHAR SWAIN	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
99	WP(C)/0005594/2021	SIVA SANKAR MOHANTY	ADITYA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
100	WP(C)/0005595/2021	KALPANA NAIK	SANJIB KUMAR BHANJADEO	//
		VS	VS	0
		STATE OF ODISHA		//
101	WP(C)/0005596/2021	BASANT SAHOO	GOPINATH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
102	WP(C)/0005597/2021	ANADI CHARAN MOHANTY	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0

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103	WP(C)/0005598/2021	STATE OF ODISHA SOMYA RANJAN SAHOO VS	GOPINATH MISHRA VS	// // 0
104	WP(C)/0005599/2021	STATE OF ODISHA GADADHAR NAYAK VS	PRASANTA KUMAR SATAPATHY VS	// // 0
105	WP(C)/0005600/2021	STATE OF ODISHA PARMESWAR MOHANTY VS	PRASANTA KUMAR SATAPATHY VS	// // 0
106	WP(C)/0005601/2021	STATE OF ODISHA ISWAR MOHANTY VS	PRASANTA KUMAR SATAPATHY VS	// // 0
107	WP(C)/0005602/2021	STATE OF ODISHA MAHALAXMI SABAT VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0
108	WP(C)/0005603/2021	STATE OF ODISHA RAMNARAYAN NANDA VS	GOPINATH MISHRA VS	// // 0
109	WP(C)/0005604/2021	STATE OF ODISHA AJIT KUMAR MALLIK VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0
110	WP(C)/0005605/2021	STATE OF ODISHA TILOTTAMA DEI VS	AMLAN SHAKTI PAUL VS	// // 0
111	WP(C)/0005606/2021	STATE OF ODISHA AMULYA KUMAR DASH VS	GOURI MOHAN RATH VS	// // 0
112	WP(C)/0005607/2021	STATE OF ODISHA KHIRANCHI NARAYAN DAS VS	SWAPNA KUMAR OJHA VS	// // 0
113	WP(C)/0005608/2021	PRINCIPAL SECY. TO GOVT. BIJOY RANJAN KERKETTA VS STATE OF ODISHA	NIRANJAN BISWAL VS	// // 0 //

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114	WP(C)/0005609/2021	SUVENDU KUMAR SINHA VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
115	WP(C)/0005610/2021	SUSANTA KUMAR BISWAL VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
116	WP(C)/0005611/2021	UMA SANKAR PANDA VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
117	WP(C)/0005612/2021	AJAYA KUMAR ROUT VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
118	WP(C)/0005613/2021	TAPAN NARAYAN RATH VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
119	WP(C)/0005614/2021	LALITA SAMAL VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
120	WP(C)/0005615/2021	DOLA GOBINDA PARIDA VS STATE OF ODISHA	PRADEEP KUMAR MOHAPATRA VS	// 0 //
121	WP(C)/0005616/2021	DHIRENDRA KUYMAR SAHOO VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
122	WP(C)/0005617/2021	JADUNATH HANSDAH VS STATE OF ODISHA	PRADEEP KUMAR MOHAPATRA VS	// 0 //
123	WP(C)/0005618/2021	NRUSINGHA CHARAN SWAIN VS STATE OF ODISHA	PRADEEP KUMAR MOHAPATRA VS	// 0 //
124	WP(C)/0005619/2021	SIDHARTHA SANKAR NAYAK VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
125	WP(C)/0005620/2021	LAXMIBALA KAR	AKHAYA BISWAL	//

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		VS	VS	0
126	WP(C)/0005621/2021	MAHENDRA PRASAD NARAYAN CHANDRA PATI	SATYAJIT SAMAL	//
		VS	VS	0
127	WP(C)/0005622/2021	STATE OF ODISHA KALI CHARAN KISKU	BIBHUTI BHUSAN PANDA	//
		VS	VS	0
128	WP(C)/0005623/2021	STATE OF ODISHA BHOJRAJ BHOI	SATYAJIT SAMAL	//
		VS	VS	0
129	WP(C)/0005624/2021	STATE OF ODISHA PADMAN KUMAR MOHANKUDO	SATYAJIT SAMAL	//
		VS	VS	0
130	WP(C)/0005625/2021	STATE OF ODISHA R.BARADA PRIMARY GOVT. SCHOOL, BASTAABHAS MOHANTY		//
		VS	VS	0
131	WP(C)/0005626/2021	STATE OF ODISHA DINABANDHU HOTA	SATYAJIT SAMAL	//
		VS	VS	0
132	WP(C)/0005627/2021	STATE OF ODISHA BABITA ROUT	SATYAJIT SAMAL	//
		VS	VS	0
133	WP(C)/0005628/2021	STATE OF ODISHA NILAKANTHA SAHOO	SIDHARTHA SWAIN	//
		VS	VS	0
134	WP(C)/0005629/2021	STATE OF ODISHA SOUDAMINI TRIPATHY	SATYAJIT SAMAL	//
		VS	VS	0
135	WP(C)/0005630/2021	STATE OF ODISHA KRUSHNA CHANDRA PRADHAN	SIDHARTHA SWAIN	//
		VS	VS	0
136	WP(C)/0005631/2021	STATE OF ODISHA BINAPANI MISHRA	SIDHARTHA SWAIN	//
		VS	VS	0

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137	WP(C)/0005632/2021	STATE OF ODISHA RATNAKAR PADHI VS	SATYAJIT SAMAL VS	// // 0
138	WP(C)/0005633/2021	STATE OF ODISHA SIBANANDA MISHRA VS	SIDHARTHA SWAIN VS	// // 0
139	WP(C)/0005634/2021	STATE OF ODISHA ANANTA CHARAN BEHERA VS	SATYAJIT SAMAL VS	// // 0
140	WP(C)/0005635/2021	STATE OF ODISHA DIGAMBAR MOHAPATRA VS	SIDHARTHA SWAIN VS	// // 0
141	WP(C)/0005636/2021	STATE OF ODISHA NILAKANTHA PRADHAN VS	SIDHARTHA SWAIN VS	// // 0
142	WP(C)/0005637/2021	STATE OF ODISHA PRAMOD KUMAR MISHRA VS	SATYAJIT SAMAL VS	// // 0
143	WP(C)/0005638/2021	STATE OF ODISHA MINA DASH VS	SIDHARTHA SWAIN VS	// // 0
144	WP(C)/0005639/2021	STATE OF ODISHA BIBHU NARAYAN JENA VS	SIDHARTHA SWAIN VS	// // 0
145	WP(C)/0005640/2021	STATE OF ODISHA ASHOK KUMAR DAS VS	SATYAJIT SAMAL VS	// // 0
146	WP(C)/0005641/2021	STATE OF ODISHA HADIBANDHU ROUT VS	KARTIK CHANDRA TRIPATHY VS	// // 0
147	WP(C)/0005642/2021	R.T.O., CHANDIKHOLE SIMANCHAL BEHERA VS	SUBHADUTTA ROUSTRAY VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	WP(C)/0005643/2021	PRAKASH CHANDRA DAS VS STATE OF ODISHA	RAMA CHANDRA RAY VS	// 0 //
149	WP(C)/0005644/2021	MADAN MOHAN MALIK VS STATE OF ODISHA	RAMA CHANDRA RAY VS	// 0 //
150	WP(C)/0005645/2021	JYOTIRMAYEE BISWAL VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
151	WP(C)/0005646/2021	RAMESH CHANDRA MISHRA VS STATE OF ODISHA	NIRMAL CHANDRA DAS VS	// 0 //
152	WP(C)/0005647/2021	ADHAR KUMAR ROUT VS STATE OF ODISHA	RAMA PRASAD DALAI VS	// 0 //
153	WP(C)/0005648/2021	SUSANTA KUMAR SINGH VS STATE OF ODISHA	RAMA CHANDRA RAY VS	// 0 //
154	WP(C)/0005649/2021	GANGA DHARA PATRO VS REGISTRAR OF COOPERATIVE SOCIETIES, ODISHA	SHAKTI DATTA TRIPATHY VS	// 0 //
155	WP(C)/0005650/2021	BANDITA TARASIA VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
156	WP(C)/0005651/2021	BALAKRUSHNA RANA VS STATE OF ODISHA	BHUBANESWAR DASH VS	// 0 //
157	WP(C)/0005652/2021	ABDUL KADER DIN VS THE JOINT COMMNR.(TAX), STA, ODISHA	ABHAYA KUMAR BEHERA VS	// 0 //
158	WP(C)/0005653/2021	TRILOCHAN SAHU VS R.T.O., ANGUL	ABHAYA KUMAR BEHERA VS	// 0 //
159	WP(C)/0005654/2021	SOBODH KUMAR BHUYAN	ABHAYA KUMAR BEHERA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		R.T.O., BALASORE		//
160	WP(C)/0005655/2021	KASINATH DAS	SUDHIR KUMAR MALLICK	//
		VS	VS	0
		THE LAND REFORMS COMMISSIONER, ODISHA, CUTTACK.		//
161	WP(C)/0005656/2021	MAHESWAR DASH	SUDHIR KUMAR MALLICK	//
		VS	VS	0
		THE LAND REFORMS COMMNR., ODISHA		//
162	WP(C)/0005657/2021	RAKESH SAHU	SIDHARTHA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0005658/2021	M/S EAST COAST NUTRITION AND CHEMICALS, KANTAKUMTASANGI	KANTAKUMTASANGI	//
		VS	VS	0
		EMPLOYEES STATE INSURANCE CORPORATION		//
164	WP(C)/0005659/2021	SADANANDA SAHOO	BIBHU PRASAD TRIPATHY	//
		VS	VS	0
		UNION OF INDIA		//
165	WP(C)/0005660/2021	KIRTAN MALLICK	B.N.PANDA	//
		VS	VS	0
		COLLECTOR, JAJPUR		//
166	WP(C)/0005661/2021	DHRUBA MALLICK	B.N.PANDA	//
		VS	VS	0
		COLLECTOR, JAJPUR		//
167	WP(C)/0005662/2021	BASANTI SAHOO	DHANAJAYA NAYAK	//
		VS	VS	0
		SECRETARY H AND F W DEPTT,		//
168	WP(C)/0005663/2021	GURUBARU NAG	SOMYA RANJAN PRADHAN	//
		VS	VS	0
		COLLECTOR, BALANGIR,		//
169	WP(C)/0005664/2021	BIRABHADRA PANDA	BIJAYA KUMAR PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0005665/2021	ASHOK KUMAR PANDA	BIJAYA KUMAR PATTNAIK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0005666/2021	STATE OF ODISHA RAUNDE TUDU VS	NIRANJAN LENKA VS	// // 0
172	WP(C)/0005667/2021	STATE OF ODISHA BRAJESWARI PRADHAN VS	DILIP KUMAR SAHU VS	// // 0
173	WP(C)/0005668/2021	STATE OF ODISHA BENUMADHAB MOHAPATRA VS	LAXMI PRASAD DWIVEDY VS	// // 0
174	WP(C)/0005669/2021	STATE OF ODISHA MOUSUMI BEHERA VS	NIRANJAN LENKA VS	// // 0
175	WP(C)/0005670/2021	BSE,ODISHA BIJAYALAXMI PADHI VS	PRADEEP KUMAR ROUT VS	// // 0
176	WP(C)/0005671/2021	STATE OF ODISHA RATNAKAR MOHAPATRA VS	PRADEEP KUMAR ROUT VS	// // 0
177	WP(C)/0005672/2021	STATE OF ODISHA SARAT KUMAR PRADHAN VS	PRADEEP KUMAR ROUT VS	// // 0
178	WP(C)/0005673/2021	STATE OF ODISHA GOBINDA CHANDRA SETHI VS	INDRA MANI SAHOO VS	// // 0
179	WP(C)/0005674/2021	STATE OF ODISHA SARASWATI BEHERA VS	PRADEEP KUMAR ROUT VS	// // 0
180	WP(C)/0005675/2021	STATE OF ODISHA SANDHYARANI BEHERA VS	INDRAMANI SAHOO VS	// // 0
181	WP(C)/0005676/2021	STATE OF ODISHA SARAT CHANDRA GOUDA VS STATE OF ODISHA	PRADEEP KUMAR ROUT VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0005677/2021	BHAGYALAXMI BEHERA VS STATE OF ODISHA	PRADEEP KUMAR ROUT VS	// 0 //
183	WP(C)/0005678/2021	INDIAN INSTITUTE OF TECHNOLOGY, BBSR VS MICRO AND SMALL ENTERPRISES FACILITATION COUNCIL	SOUMYA RANJAN MOHANTY VS	// 0 //
184	WP(C)/0005679/2021	RAJESH KUMAR MUDULI VS STATE OF ODISHA	PRADEEP KUMAR ROUT VS	// 0 //
185	WP(C)/0005680/2021	MANASI DAS VS STATE OF ODISHA	PRADEEP KUMAR ROUT VS	// 0 //
186	WP(C)/0005681/2021	M/S. ABHISEK ENTERPRISERS VS STATE OF ODISHA	GOURI MOHAN RATH VS	// 0 //
187	WP(C)/0005682/2021	PANKAJ KUMAR RATH VS STATE OF ODISHA	PRADEEP KUMAR ROUT VS	// 0 //
188	WP(C)/0005683/2021	JAYANTI JENA VS STATE OF ODISHA	PRADEEP KUMAR ROUT VS	// 0 //
189	WP(C)/0005684/2021	SUBHADRA BEHERA VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //
190	WP(C)/0005685/2021	AKHAYA ROUT VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
191	WP(C)/0005686/2021	EE(ELECTRICAL), RAJGANGPUR VS APPELLATE AUTHORITY, ROURKELA	PRASANTA KUMAR TRIPATHY VS	// 0 //
192	WP(C)/0005687/2021	SMITA MISHRA VS STATE OF ODISHA	G.CHAITANYA VS	// 0 //
193	WP(C)/0005688/2021	JOGESWAR SAHU	K.K.SWAIN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
194	WP(C)/0005689/2021	STATE OF ODISHA CHATURBHUJA NAIK	PRASANTA KUMAR JENA	//
		VS	VS	0
195	WP(C)/0005690/2021	STATE OF ODISHA RAMESH CHANDRA MAHANAND	K.K.SWAIN	//
		VS	VS	0
196	WP(C)/0005691/2021	STATE OF ODISHA SMC OF JARADA NODAL M.E. SCHOOL	ANJAN KUMAR BISWAL	//
		VS	VS	0
197	WP(C)/0005692/2021	STATE OF ODISHA BHARAT CHANDRA DALAI	TRILOCHAN DASH	//
		VS	VS	0
198	WP(C)/0005693/2021	COLLECTOR CUM DM, JAJPUR, BHARAT CHANDRA DALAI	TRILOCHAN DASH	//
		VS	VS	0
199	WP(C)/0005694/2021	COLLECTOR CUM DM, JAJPUR SRI SRI RADHAMOHAN MAHAPRAVU	SATYABADI MANTRY	//
		VS	VS	0
200	WP(C)/0005695/2021	COMMISSIONER OF ENDOWMENTS,ODISHA, M/S. SNEHALATA CONSTRUCTION AND INTERIOR	KIRANBALA ROY CHOUDHURY	//
		VS	VS	0
201	WP(C)/0005696/2021	THE MD, OTDC LTD. NANDADULAL SAMANTA SINGHAR	ANJAN KUMAR BISWAL	//
		VS	VS	0
202	WP(C)/0005697/2021	STATE OF ODISHA PUSPALATA ROUT	BIPIN KUMAR NAYAK	//
		VS	VS	0
203	WP(C)/0005698/2021	STATE OF ODISHA TIKINA BALA SUNA	SAUBHAGYA KUMAR SAMAL	//
		VS	VS	0
204	WP(C)/0005699/2021	STATE OF ODISHA M/S. SREEYA CONSTRUCTION	TUSHAR KANTI SATAPATHY	//
		VS	VS	0

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205	WP(C)/0005700/2021	SALES TAX OFFICER, CUTTACK II BHIKARI MOHAPATRA VS	AMIT PRASAD BOSE VS	// // 0
206	WP(C)/0005701/2021	COMMNR. CONSOLIDATION, ODISHA LEELA BATI SAHA VS	SAMIR KUMAR MISHRA VS	// // 0
207	WP(C)/0005702/2021	STATE OF ODISHA SARAT KUMAR MISHRA VS	SAMIR KUMAR MISHRA VS	// // 0
208	WP(C)/0005703/2021	STATE OF ODISHA TRILOCHAN JENA VS	DAYANIDHI LENKA VS	// // 0
209	WP(C)/0005704/2021	STATE OF ODISHA M/S. MOWALLET ONLINE SERVICES PVT. LTD JAYA KUMAR JENA VS	VS	// // 0
210	WP(C)/0005705/2021	UNION OF INDIA VARSHA DASH VS	RAMAKANTA SARANGI VS	// // 0
211	WP(C)/0005706/2021	STATE OF ODISHA JYOTSHNARANI MISHRA VS	ASHIS KUMAR MISHRA VS	// // 0
212	WP(C)/0005707/2021	STATE OF ODISHA DR. RAM SHANKAR RAIGURU VS	ASHIS KUMAR MISHRA VS	// // 0
213	WP(C)/0005708/2021	STATE OF ODISHA ASHOK KUMAR SAW VS	SATYA RANJAN MULIA VS	// // 0
214	WP(C)/0005709/2021	STATE OF ODISHA TAPAS RANJAN MALLICK VS	SUBASH CHANDRA PANI VS	// // 0
215	WP(C)/0005710/2021	R.T.O., CHANDIKHOLE TAPAS RANJAN MALLICK VS	SUBASH CHANDRA PANI VS	// // 0
		R.T.O., CHANDIKHOLE		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0005711/2021	RABINDRA KUMAR BISWAL VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS	// 0 //
217	WP(C)/0005712/2021	TAPAS RANJAN MALLICK VS R.T.O. CHANDIKHOLE	SUBASH CHANDRA PANI VS	// 0 //
218	WP(C)/0005713/2021	TAPAS RANJAN MALLICK VS R.T.O., CHANDIKHOLE	SUBASH CHANDRA PANI VS	// 0 //
219	WP(C)/0005714/2021	RABINDRA KUMAR BISWAL VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS	// 0 //
220	WP(C)/0005715/2021	TAPAS RANJAN MALLICK VS R.T.O., CHANDIKHOLE	SUBASH CHANDRA PANI VS	// 0 //
221	WP(C)/0005716/2021	TAPAS RANJAN MALLICK VS R.T.O., CHANDIKHOLE	SUBASH CHANDRA PANI VS	// 0 //
222	WP(C)/0005717/2021	RABINDRA KUMAR BISWAL VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS	// 0 //
223	WP(C)/0005718/2021	SATYABHAMA BARIK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
224	WP(C)/0005719/2021	SATYANARAYAN GANTAYAT VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
225	WP(C)/0005720/2021	EE(ELECTRICAL), RAJGANGPUR VS APPELLATE AUTHORITY, ROURKELA	PRASANTA KUMAR TRIPATHY VS	// 0 //
226	WP(C)/0005721/2021	M/S SONYSHREE MACHINERY, VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	// 0 //
227	WP(C)/0005722/2021	MANMATH KUMAR ROUT	CHITTARANJAN PATTNAIK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0005723/2021	BIGHNESWAR JENA	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0005724/2021	KRUTIBASH KAR	CHITTARANJAN PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0005725/2021	ANANTA KISHORE MAJHI	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0005726/2021	PADMALAYA PRADHAN	GYANA RANJAN SETHI	//
		VS	VS	0
		D.G. AND I.G. OF POLICE,		//
232	WP(C)/0005727/2021	ARABINDA MISHRA	Braja Mohan Sarangi	//
		VS	VS	0
		R.T.O., NAYAGARH		//
233	WP(C)/0005728/2021	CHAKRADHAR BISWAL	Braja Mohan Sarangi	//
		VS	VS	0
		R.T.O., JAGATSINGHPUR		//
234	WP(C)/0005729/2021	BHABANI SANKAR KAR	K.P.MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0005730/2021	ASHOK KUMAR JENA	Braja Mohan Sarangi	//
		VS	VS	0
		R.T.O., BBSR 1		//
236	WP(C)/0005731/2021	RAKESH RANJAN PATTNAIK	Braja Mohan Sarangi	//
		VS	VS	0
		R.T.O., CUTTACK		//
237	WP(C)/0005732/2021	RAKESH RANJAN PATTNAIK	Braja Mohan Sarangi	//
		VS	VS	0
		REGIONAL MANAGER, RBI, BBSR		//
238	WP(C)/0005733/2021	SUSIL KUMAR SAHOO	Braja Mohan Sarangi	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0005734/2021	COLLECTOR, KANDHAMAL BISTAPITA GADI MALIKA SANGHA, VS STATE OF ODISHA	S.S.RAO VS	// // ()
240	WP(C)/0005735/2021	SUBASH CHANDRA ROUT VS STATE OF ODISHA	ADITYA KU. MOHAPATRA VS	// ()
241	WP(C)/0005736/2021	SUBASH CHANDRA ROUT VS STATE OF ODISHA	ADITYA KUMAR MOHAPATRA VS	// ()
242	WP(C)/0005737/2021	SUSHILA SAHU VS STATE OF ODISHA	SIDHESWAR RATH VS	// ()
243	ABLAPL/0001941/2021	ONKAR NATH GHADEI VS STATE OF ODISHA	DEBASISH SAMAL VS	SINGLA /195 /2020 ()
244	ABLAPL/0001942/2021	ASHOK KUMAR NAIK VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	TARASINGI /126 /2018 ()
245	ABLAPL/0001943/2021	ASHOK KUMAR NAIK VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	TARASINGI /127 /2018 ()
246	ABLAPL/0001944/2021	ASHOK KUMAR NAIK VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	TARASINGI /128 /2018 ()
247	ABLAPL/0001945/2021	PRAFULLA KUMAR BISWAL VS STATE OF ODISHA	PRAFULLA KUMAR BISWAL VS	DARGHA BAZAR /75 /2020 ()
248	ABLAPL/0001946/2021	SK TAJUDDIN @ RAJAN VS STATE OF ODISHA	BHARAT JALLI VS	KEONJHAR TOWN /35 /2021 ()
249	ABLAPL/0001947/2021	BURHAN AHAMAD@PAPU VS STATE OF ODISHA	BHARAT JALLI VS	KEONJHAR TOWN /35 /2021 ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	ABLAPL/0001948/2021	SHIK ZAFAR VS STATE OF ODISHA	BHARAT JALLI VS	KEONJHAR TOWN /35 /2021 () //
251	ABLAPL/0001949/2021	BURHAN AHAMAD@PAPU VS STATE OF ODISHA	BHARAT JALLI VS	KEONJHAR TOWN /362 /2020 () //
252	ABLAPL/0001950/2021	CHINU @ CHINMAYEE MAHARANA VS STATE OF ODISHA	DEBASISH SAMAL VS	DHAMNAGAR /287 /2020 () //
253	ABLAPL/0001951/2021	B. BASU PATRA VS STATE OF ODISHA	S.S.RAY (2) VS	GANGAPUR (ASKA) /369 /2020 () //
254	ABLAPL/0001952/2021	BHAGYA LAKSHMI PRADHAN VS STATE OF ODISHA	ADITI HOTA VS	COLLIERY /42 /2020 () //
255	ABLAPL/0001953/2021	PRATIMA NAYAK VS STATE OF ODISHA	BISWARANJAN DALAI VS	PARADEEP /24 /2021 () //
256	ABLAPL/0001954/2021	BINI MALLIK VS STATE OF ODISHA	BISWARANJAN DALAI VS	BANKI /4 /2019 () //
257	ABLAPL/0001955/2021	GANESWAR PAREI VS STATE OF ODISHA	LALITENDU BHUYAN VS	GHASIPURA /22 /2021 () //
258	ABLAPL/0001956/2021	BISHNU PRIYA NAHAK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	DELANGA /3 /2017 () //
259	ABLAPL/0001957/2021	GOPABANDHU PANDA VS STATE OF ODISHA	SUBHASIS MOHAPATRA VS	/ /0 () //
260	ABLAPL/0001958/2021	ANAND KUMAR GOYAL VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	KANTABANJI /156 /2017 () //
261	ABLAPL/0001959/2021	ANAND KUMAR GOYAL	PRASHANTA KUMAR NAYAK	KANTABANJI /297 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
262	ABLAPL/0001960/2021	GUDU KHARA @ KHORA	NIRANJAN LENKA	KORAPUT TOWN /369 /2020
		VS	VS	()
		STATE OF ODISHA		//
263	ABLAPL/0001961/2021	LOHIT CHHACHHAN	NILAKANTHA DAS	SUNDARGARH TOWN /43 /2021
		VS	VS	()
		STATE OF ODISHA		//
264	ABLAPL/0001962/2021	BIMBADHARA SAHOO	J.N.PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
265	ABLAPL/0001963/2021	SANGRAM KUMAR PARIDA @ PARIJA	RABI NARAYAN MISHRA	RAGHUNATHPUR /15 /2021
		VS	VS	()
		STATE OF ODISHA		//
266	ABLAPL/0001964/2021	NIRANJAN SETHY	SIDHARTHA DAS	PHULBANI SADAR /61 /2019
		VS	VS	()
		STATE OF ODISHA		//
267	ABLAPL/0001965/2021	GOBINDA MITTAL @ GOBIND KUMAR MITTAL	SATYA NARAYAN MISHRA (4)	JUNAGARH /245 /2018
		VS	VS	()
		STATE OF ODISHA		//
268	ABLAPL/0001966/2021	DIPAK KHATUA	SATYA NARAYAN MISHRA (4)	SIMULIA /23 /2021
		VS	VS	()
		STATE OF ODISHA		//
269	ABLAPL/0001967/2021	SK. WASIM @ SK WASHIM	MANS CHAND	DHANUPALI /37 /2021
		VS	VS	()
		STATE OF ODISHA		//
270	ABLAPL/0001968/2021	PRABIR KUMAR MOHANTY	NARAYAN BEURA	NAYAPALLI P.S. /50 /2021
		VS	VS	()
		STATE OF ODISHA		//
271	ABLAPL/0001969/2021	BAIKUNTHA NAYAK	ASHWINI KUMAR DAS	INFOCITY PS /15 /2021
		VS	VS	()
		STATE OF ODISHA		//
272	ABLAPL/0001970/2021	ANDA @ TUKU SWAIN	SURYANARAYAN MISHRA	CHANDANPUR /25 /2021
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	ABLAPL/0001971/2021	STATE OF ODISHA ASHOK BISWAL VS	SURYA NARAYAN MISHRA VS	// BALANGA /13 /2021 ()
274	ABLAPL/0001972/2021	STATE OF ODISHA TITU PATRA @ PRADEEP KUMAR PATRA VS	PARTHA SARATHI DAS VS	// CHAMPUA /17 /2021 ()
275	ABLAPL/0001973/2021	STATE OF ODISHA PRAKASH DALAI VS	ANUGRAHA NARAYAN SAMANTARAY VS	// PARADEEP LOCK /30 /2021 ()
276	ABLAPL/0001974/2021	STATE OF ODISHA DEBABRATA SAHU VS	NIROD KUMAR SAHU VS	// DHUSURI /3 /2021 ()
277	ABLAPL/0001975/2021	STATE OF ODISHA MUNA JENA VS	ALOK KUMAR PANDA VS	// ASKA /359 /2019 ()
278	ABLAPL/0001976/2021	STATE OF ODISHA AMRITA KOUR VS	RAJESH KUMAR MAHAPATRA VS	// JARADA /28 /2021 ()
279	ABLAPL/0001977/2021	STATE OF ODISHA DINESH JAISWAL VS	SOUMYA RANJAN DAS VS	// PLANTSITE /29 /2021 ()
280	ABLAPL/0001978/2021	STATE OF ODISHA PRASANNA KUMAR PATI VS	L.N.RAYATSINGH VS	// / /0 ()
281	ABLAPL/0001979/2021	STATE OF ODISHA SK. ABDUL SIDDAT VS	KAMADEV MOHANTY VS	// MAHILA P.S. BUXIBAZAR /6 /2021 ()
282	ABLAPL/0001980/2021	STATE OF ODISHA GYANARANJAN DASH @ BAPI VS	B.S.RAYAGURU VS	// DHENKANAL SADAR /291 /2014 ()
283	ABLAPL/0001981/2021	STATE OF ODISHA DEBABRATA SWAIN VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	// PARADEEP LOCK /24 /2021 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WPC(OA)/0000687/2018	NIRUPAMA DEVI VS STATE OF ODISHA	GURU PRASAD PATTNAIK VS	// 0 //
285	WPC(OA)/0000688/2018	BAMANA CHARAN SAHOO VS STATE OF ORISSA	GURU PRASAD PATTNAIK VS	// 0 //
286	WPC(OA)/0001546/2018	ASWINI KUMAR SAHU VS STATE OF ORISSA	KRISHNA CHANDRA SAHU VS	// 0 //
287	WPC(OAC)/0000051/2016	SURESH CHANDRA NAIK VS STATE OF ODISHA	PANCHANAN SAHOO VS	// 0 //
288	WPC(OAC)/0000687/2018	KRUPASINDHU TIADI VS STATE OF ODISHA	KISHORE CHANDRA PRADHAN VS	// 0 //
289	WPC(OAC)/0000688/2018	SEBATI DEI @ PANDA VS STATE OF ODISHA	KISHORE CHANDRA PRADHAN VS	// 0 //
290	WPC(OAC)/0000819/2019	BRAJA KISHORE KHILLAR VS STATE OF ODISHA	MERU SAGAR SAMANTRAY VS	// 0 //
291	WPC(OAC)/0000827/2018	SARAT KUMAR PATRA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
292	WPC(OAC)/0000969/2018	DEBANANDA DALAI VS STATE OF ORISSA	DILLIP KUMAR MOHANTY, S. NAYAK VS	// 0 //
293	WPC(OAC)/0001029/2019	MANJULA MOHANTY VS STATE OF ODISHA	RASHMI KANTA ACHARYA, M.K.MISHRA VS	// 0 //
294	WPC(OAC)/0001315/2018	SARAT KUMAR PATRA VS RANCHAYAT RAJ DEPT.	SIDHESWAR MALLIK VS	// 0 //
295	WPC(OAC)/0001338/2019	DR. JADUNATH PARIDA	BISWABIHARI MOHANTY	//

ORISSA HIGH COURT

FILING REPORT AS ON :11/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
296	WPC(OAC)/0002488/2016	SARAT KUMAR PATRA	SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ODISHA		//
297	WPC(OAC)/0002812/2017	JANAKI BALLAV PANDA	SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
298	WPC(OAC)/0002856/2017	SOMANATH MALLIK	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
299	WPC(OAC)/0002978/2018	SURESH CHANDRA NAIK	PANCHANAN SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//

ORISSA HIGH COURT

MISC CASES FILED on :11/02/2021

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	8/2021 LAA/108/2018	SAHADEV SAMAERTHA-MP	H.N.MOHAPATRA
2	9/2021 CRP/3/2010	PARBATI MOHAPATRA-MP	M/S.PRAFULLA KU.RATH
3	37/2021 CRLMP/210/2021	NAYANA PRADHAN-MP	SAMBIT SAMAL
4	46/2021 TRP(C)/45/2021	SUBEDITA SAHU-MP	BHABANI SHANKAR RAYAGURU
5	51/2021 WPC(OAC)/969/2018	DEBANANDA DALAI-MP	DILLIP KUMAR MOHANTY, S. NAYAK
6	52/2021 WPC(OAC)/51/2016	SURESH CHANDRA NAIK-MP	
7	53/2021 FAO/28/2021	SANGEETA SUNA-MP	DHANANJAYA MUND
8	53/2021 WPC(OAC)/51/2016	SURESH CHANDRA NAIK-MP	
9	74/2021 RSA/77/2020	UTTAM PATRA-MP	MANOJ KUMAR MOHANTY
10	99/2021 CONTC/1727/2020	RANJIT MISHRA-MP	DEVASHIS PANDA
11	120/2021 MACA/79/2021	ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
12	121/2021 MACA/80/2021	ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
13	122/2021 MACA/82/2021	NATIONAL INSURANCE COMPANY LTD.-MP	MRINALINI PADHI
14	123/2021 MACA/81/2021	DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD.-MP	SUBHRAJIT CHANDRA MOHANTY
15	134/2021 CRLA/38/2014	RABINDRA KUMAR NATH-MP	M/S.DEBASNAN DAS
16	135/2021 CRLA/357/2020	HINA BARADA-MP	S.S.RAY
17	173/2021 BLAPL/9639/2019	PRAFULLA KUMAR SARANGI-MP	DURGA PRASAD DHAL
18	218/2021 CRLMC/241/2021	MATHURI PARIDA @ JITENDRA PARIDA-MP	CHITTA RANJAN DASH
19	219/2021 CRLMC/242/2021	CHAKRADHAR BEHERA-MP	DR. BESURA DAS
20	220/2021 CRLMC/238/2021	MANOJ MOHANTY @ MANOJ KUMAR MOHANTY-MP	RAMANI KANTA PATTANAIAK
21	221/2021 CRLMC/63/2021	SAMBIT KUMAR BALIARSINGH-MP	CHITTA RANJAN DASH
22	470/2021 WA/154/2021	KAMAL KUMAR AGRAWAL-MP	SIDHESWAR MALLIK
23	471/2021 WA/156/2021	NIRUPAMA ROUT-MP	BIGYAN KUMAR SHARMA
24	472/2021 WA/156/2021	NIRUPAMA ROUT-MP	BIGYAN KUMAR SHARMA
25	2669/2021 WP(C)/5594/2021	SIVA SANKAR MOHANTY-MP	ADITYA KUMAR MOHAPATRA
26	2670/2021	MAHALAXMI SABAT-MP	SUBHRANSU BHUSAN MOHANTY

27	WP(C)/5602/2021 2671/2021	AJIT KUMAR MALLIK-MP	SUBHRANSU BHUSAN MOHANTY
28	WP(C)/5604/2021 2672/2021	TILOTTAMA DEI-MP	AMLAN SHAKTI PAUL
29	WP(C)/5605/2021 2673/2021	LAXMIBALA KAR-MP	AKHAYA BISWAL
30	WP(C)/5620/2021 2674/2021	R.BARADA PRIMARY GOVT. SCHOOL, BASTA-MP	ABHAS MOHANTY
31	WP(C)/5625/2021 2675/2021	PRAKASH CHANDRA DAS-MP	RAMA CHANDRA RAY
32	WP(C)/5643/2021 2676/2021	MADAN MOHAN MALIK-MP	RAMA CHANDRA RAY
33	WP(C)/5644/2021 2677/2021	RAMESH CHANDRA MISHRA-MP	NIRMAL CHANDRA DAS
34	WP(C)/5646/2021 2678/2021	SUSANTA KUMAR SINGH-MP	RAMA CHANDRA RAY
35	WP(C)/5648/2021 2679/2021	BALAKRUSHNA RANA-MP	BHUBANESWAR DASH
36	WP(C)/5651/2021 2680/2021	BANDITA TARASIA-MP	RAMA KRISHNA BISOI
37	WP(C)/5650/2021 2681/2021	RAKESH SAHU-MP	SIDHARTHA DAS
38	WP(C)/5657/2021 2682/2021	KUMARESH RATH-MP	SAMEER KUMAR DAS
39	WP(C)/22685/2020 2683/2021	M/S EAST COAST NUTRITION AND CHEMICAL, KHAPURIA, SANTANUKUMAR SARANGI	SANTANUKUMAR SARANGI
40	WP(C)/5658/2021 2684/2021	SADANANDA SAHOO-MP	BIBHU PRASAD TRIPATHY
41	WP(C)/5659/2021 2685/2021	KIRTAN MALLICK-MP	B.N.PANDA
42	WP(C)/5660/2021 2686/2021	DHRUBA MALLICK-MP	B.N.PANDA
43	WP(C)/5661/2021 2687/2021	GURUBARU NAG-MP	SOMYA RANJAN PRADHAN
44	WP(C)/5663/2021 2688/2021	GOBINDA CHANDRA SETHI-MP	INDRA MANI SAHOO
45	WP(C)/5673/2021 2689/2021	INDIAN INSTITUTE OF TECHNOLOGY, BBSR-MP	SOUMYA RANJAN MOHANTY
46	WP(C)/5678/2021 2690/2021	M/S. ABHISEK ENTERPRISERS-MP	GOURI MOHAN RATH
47	WP(C)/5681/2021 2691/2021	AKHAYA ROUT-MP	PRAFULLA KUMAR RATH
48	WP(C)/5685/2021 2692/2021	RANJAN KUMAR SAHOO-MP	A.K.PANDEY
49	WP(C)/3884/2021 2693/2021	EE(ELECTRICAL), RAJGANGPUR-MP	PRASANTA KUMAR TRIPATHY
50	WP(C)/5686/2021 2694/2021	CHATURBHUJA NAIK-MP	PRASANTA KUMAR JENA
51	WP(C)/5689/2021 2695/2021	SMC OF JARADA NODAL M.E. SCHOOL-MP	ANJAN KUMAR BISWAL
52	WP(C)/5691/2021 2698/2021	SUKANTA KUMAR BEHURA-MP	RAGHUNATH DAS MOHAPATRA
53	WP(C)/2758/2021 2699/2021	SRI SRI RADHAMOHAN MAHAPRAVU-MP	SATYABADI MANTRY
54	WP(C)/5694/2021 2700/2021	PUSPALATA ROUT-MP	BIPIN KUMAR NAYAK
55	WP(C)/5697/2021 2701/2021	M/S. SREEYA CONSTRUCTION-MP	TUSHAR KANTI SATAPATHY
56	WP(C)/5699/2021 2702/2021	BHIKARI MOHAPATRA-MP	AMIT PRASAD BOSE
57	WP(C)/5700/2021 2703/2021	BAPI SAHANI-MP	SAMEER KUMAR DAS
	WP(C)/4423/2021		

58	2704/2021 WP(C)/4426/2021	JAYANTA KUMAR TRIPATHY-MP	SAMEER KUMAR DAS
59	2705/2021 WP(C)/4428/2021	MINATI MANJARI SAMAL-MP	SAMEER KUMAR DAS
60	2706/2021 WP(C)/4429/2021	CHINMAY KUMAR MOHANTA-MP	SAMEER KUMAR DAS
61	2707/2021 WP(C)/4432/2021	TRUPTI PATRA-MP	SAMEER KUMAR DAS
62	2708/2021 WP(C)/4433/2021	AKSHAY KUMAR BAGH-MP	SAMEER KUMAR DAS
63	2709/2021 WP(C)/5701/2021	LEELA BATI SAHA-MP	SAMIR KUMAR MISHRA
64	2710/2021 WP(C)/4435/2021	ARUP KUMAR NAYAK-MP	SAMEER KUMAR DAS
65	2711/2021 WP(C)/4437/2021	RANJAN KUMAR BEHERA-MP	SAMEER KUMAR DAS
66	2712/2021 WP(C)/4439/2021	SARUN KUMAR SAHANI-MP	SAMEER KUMAR DAS
67	2713/2021 WP(C)/4441/2021	HEMANANDA DAS-MP	SAMEER KUMAR DAS
68	2714/2021 WP(C)/4443/2021	JHUNI RANI MOHANTA-MP	SAMEER KUMAR DAS
69	2715/2021 WP(C)/4985/2019	PRAVA-MP	BIDESH RANJAN BEHERA
70	2716/2021 WP(C)/5702/2021	SARAT KUMAR MISHRA-MP	SAMIR KUMAR MISHRA
71	2717/2021 WP(C)/4444/2021	BINAY KUMAR PALEI-MP	SAMEER KUMAR DAS
72	2718/2021 WP(C)/4447/2021	BIKRAM KESHARI DEY-MP	SAMEER KUMAR DAS
73	2719/2021 WP(C)/4448/2021	BISWA MOHAN JENA-MP	SAMEER KUMAR DAS
74	2720/2021 WP(C)/4450/2021	RAMYA RACHANA MOHANTY-MP	SAMEER KUMAR DAS
75	2721/2021 WP(C)/4451/2021	JYOTI KISHORE MAHANTA-MP	SAMEER KUMAR DAS
76	2722/2021 WP(C)/4452/2021	SUNELIKA PRAHARAJ-MP	SAMEER KUMAR DAS
77	2723/2021 WP(C)/5703/2021	TRILOCHAN JENA-MP	DAYANIDHI LENKA
78	2724/2021 WP(C)/4454/2021	JAGDISH DEO-MP	SAMEER KUMAR DAS
79	2725/2021 WP(C)/4456/2021	PRAKASH KUMAR BEHERA-MP	SAMEER KUMAR DAS
80	2726/2021 WP(C)/4458/2021	SAHADEB NAIK-MP	SAMEER KUMAR DAS
81	2727/2021 WP(C)/35785/2020	GEETARANI PANIGRAHI-MP	ASHOK PATTANAİK
82	2728/2021 WP(C)/5720/2021	EE(ELECTRICAL), RAJGANGPUR-MP	PRASANTA KUMAR TRIPATHY
83	2729/2021 WP(C)/5725/2021	ANANTA KISHORE MAJHI-MP	GYANA RANJAN SETHI
84	2730/2021 WP(C)/1330/2016	SATYANANDA SATPATHY-MP	AMIT PRASAD BOSE
85	2731/2021 WP(C)/199/2021	AJIT KUMAR SAHU-MP	M/S MANORANJAN MOHANTY SR ADVSUBHASREE M
86	2732/2021 WP(C)/17889/2016	SAROJ KU.SAHOO-MP	ABHISEK AGARWAL
87	2733/2021 WP(C)/131/2021	M/S. ORIENTAL SECURITY SERVICES, BBSR-MP	SOMANATH MISHRA
88	2734/2021 WP(C)/4595/2021	SUDHAKAR DAS-MP	SUMANTA KUMAR NAYAK
89	2735/2021	BHABANI SANKAR KAR-MP	K.P.MISHRA

90	WP(C)/5729/2021 2736/2021	SUBASH CHANDRA ROUT-MP	ADITYA KU. MOHAPATRA
91	WP(C)/5735/2021 2737/2021	SUBASH CHANDRA ROUT-MP	ADITYA KUMAR MOHAPATRA
92	WP(C)/5736/2021 98/2021	MANASMITA LENKA-MP	
93	CONTC/2878/2019 196/2021	SUDARSAN RAJ-MP	
94	ABLAPL/5985/2018 197/2021	SANJAY KUMAR NAYAK-MP	
95	ABLAPL/12428/2020 198/2021	SK.MUSTAKIM-MP	
96	ABLAPL/7468/2020 199/2021	UGRASEN BISWAL-MP	
97	ABLAPL/11393/2020 2696/2021	PRADIPTA KUMAR MOHANTY-MP	SMITA RANJAN PATNAIK
98	WP(C)/21271/2020 2697/2021 WP(C)/21271/2020	PRADIPTA KUMAR MOHANTY-MP	